

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 06**  
**CAA-57(PB)/2018**

**IN THE MATTER OF:**

Akai Consumer Electronics India Ltd. & Ors. .... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 21.07.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Rishu Kant Sharma, Adv.

For the respondent

Ms. Shankari Mishra, Adv. for RD

**ORDER**

On request made by the counsel for the RD, hearing is deferred to 26.08.2020.

—sd—

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

—sd—

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**